



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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Basel III implementation assessments of India published by Basel Committee

The Basel Committee on Banking Supervision (BCBS) under the aegis of the Bank for International Settlements has published, on its website, assessment reports on the implementation of the [Basel risk-based capital framework and the Liquidity Coverage Ratio \(LCR\) for India](#) as part of the ongoing *Regulatory Consistency Assessment Program (RCAP)* for its member jurisdictions. BCBS has thus far published assessment on 13 jurisdictions (including India).

The assessment has rated the standards adopted by the Reserve Bank (RBI) with regard to risk-based capital requirements as 'Compliant' with the minimum Basel capital standards. Each of the 14 components of the Basel capital framework included in the assessment has been assessed as compliant.

The Liquidity Coverage Ratio (LCR) requirements have been assessed as 'Largely Compliant' with the minimum Basel liquidity standards. The two components of the LCR framework, viz. the LCR standard and the LCR disclosure requirements, are assessed as 'largely compliant' and 'compliant' with the Basel standard, respectively.

The Reserve Bank believes that the RCAP reports bring in transparency about the national adoption and implementation of Basel standards and promote an international level playing field.

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